

Progress of slum rehabilitation project

1239. SHRI SALIM ANSARI :

SHRI JAI PRAKASH NARAYAN SINGH :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Delhi Development Authority (DDA) had auctioned 11.8 acres of land in 2006 in Tehkhand, South Delhi for an on-site slum rehabilitation project;
- (b) if so, the progress made so far of the above project; and
- (c) whether slum dwellers have since been rehabilitated and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) Yes Sir, DDA has allotted by way of Auction land measuring 14.3 hect. at Tehkhand to rehabilitate the Jhuggi Dwellers of the area through private participation. As per scheme, 3500 EWS Houses for Slum Dwellers and 750 Houses for free sale by Developers were to be constructed. The possession of 11.70 Hect. land (excluding the JJ Cluster measuring 2.6 Hect.) was handed over to the developer on 04.12.2006

(b) and (c) The Construction of the project could not be started by the Developer due to non-receipt of NOC from the Forest and Environmental Department/Pollution Control Board. At present the matter is sub-judice before the Hon'ble Supreme Court of India.

Class-C cities under JNNURM

1240. SHRI MANSUKH L. MANDAVIYA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) how many cities in 'Class-C' are included under the flagship scheme Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) how many cities in 'Class-C of Gujarat are included under the JNNURM scheme;

(c) whether Government has received any proposal/application to include Karamsad in JNNURM; and

(d) if so, what is the stand of Government regarding the proposal/application?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) and (b) The selection of cities/Urban Agglomeration (UAs) under Urban Infrastructure and Governance (UIG) Sub-mission is based on population as per 2001 Census. Thirty (30) cities/UAs having population less than one million are covered under Category-C of UIG of JNNURM. The city of Porbandar of Gujarat State is included in the Category-C of UIG of JNNURM.

(c) and (d) Yes, Sir. As per guidelines of UIG, the number of cities under the Mission shall remain around 60. At present there are 65 cities covered under UIG of JNNURM and no more cities have been added. The proposal of inclusion of Karamsad in UIG was not agreed to as cities that are not covered under UIG are eligible for assistance under UIDSSMT subject to availability of funds.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN : Papers to be laid on the Table. ...(*Interruptions*)...

Notifications of the Ministry of Labour and Employment

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

- (1) G.S.R. 336 (E), dated the 4th May, 2012, publishing the Employees' Provident Funds (Second Amendment) Scheme, 2012.
- (2) G.S.R. 382 (E), dated the 24th May, 2012, publishing the Employees' Provident Funds (Third Amendment) Scheme, 2012. [Placed in Library. See No. L.T. 7171/15/12]